

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

For Orders on Memo

For taking up
MA.222/2001 for
consolidation seq.
amendment of counter
- Copy not served.

Bench

18
23/3/01

Consolidated counter
filed - Copy served.

Bench

Rejoinder to consolidated
counter not filed.

18
9/5/01

Bench

Rejoinder to consolidated
counter not filed

18
21.6.01

Bench

Rejoinder to consolidated
counter filed - Copy
not served.

18
16/7/01

Bench

For Admission

18
27/8/01

Bench

Amendment before next
For ~~and~~ orders.

1
28/8/01

ORDER DATED 30.1.2004.

None appears for the Applicant.

However, Mr. S. B. Jena, learned Additional Standing Counsel appearing for the Respondents is present. This case, in the circumstances, is dismissed for default of the Applicant. Send copies of this order to all the applicants, in the addresses given in the O.A.

Jahan

Member (Judl.)

W.S.J.

Member (Admn.)